

9

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1405/(MAH)/2017

CORAM:

Present:

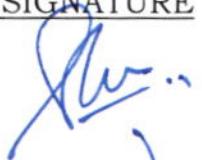
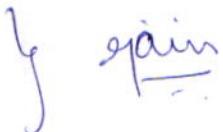
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Nandini Viegas  
V/s.  
Elektrans Shipping Pvt.Ltd.

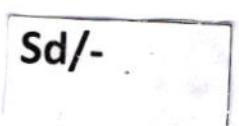
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Shr. Lendra Singh	Adv for Respondent	
	Manya Suri	Head HR of Respondent company	
	Adv Madhu Kajle	Adv for	
	Adv Rinika Jain	Operational Credits	

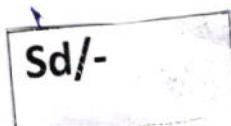
ORDER

CP No.1405/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.11.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)